COVERNMENT OF WEST BENCAL

Brownstein Tristage Act, 1937

Law Department

Legislative

West Bengal Act XXX of 1957

THE WEST BENCAL APPROPRIATION (EXCESS EXPENDITURE, 1951-52) ACT, 1957

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 5th February, 1958.1

[5th February, 1958.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services of the year ending on the 31st day of March, 1952.

It is hereby enacted in the Eighth Year of the Republic of India, by the Legislature of West Bengal, as follows: --

- This Act may be called the West Bengal Appropriation Short title. (Excess Expenditure, 1951-52) Act, 1957.
- 2. From and out of the Consolidated Fund of West Issue of Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of out of the rupees three crores, twenty lakhs, three thousand, six Consolidat-hundred and ninety, are authorized for payment and ed Fund application towards defraying the several charges which were incurred during the year ending on the thirty-first day of the March, 1952, in respect of the services specified in column 2 of the Schedule and were in excess of the amount granted of the for the services of that year.

1951-52.

3. The sums authorized for payment and application Appropriation and out of the Consolidated Fund of West Bengal by tion. this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule, in relation to the year ending on the thirty-first day of March, 1952.

[West Ben. Act XXX of 1957.]

(The Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
	DONE CAMPAGE AND	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
4	9—Stamps	13,099		13,099
6	11—Registration	16,136		16,136
11	22—Interest on Debt and other obliga- tions.		5,73,344	5,73,344
14	27—Administration of Justice.	2,59,1:9		2,59,129
34	57—Miscellaneous— Miscellaneous.		62,933	62,933
36	63—Extraordinary charges in India.		79,049	79,049
42	Public debt		3,10,00,000	3,10,00,000
	Grand Total	2,88,364	3,17,15,326	3,20,03,690